

HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

No. 26

Dated: April 04, 2016

S/Sri Kailash Nath Pandey (Emp. No. 6085) and Gyan Singh (Emp. No. 6089) Section Officers, High Court, Lucknow Bench, Lucknow who originally belong to High Court, Allahabad are hereby **transferred and posted at High Court, Allahabad** in the same capacity on regular basis without entitling any T.A., D.A. and Joining Leave.

No. 27

From the date of taking over charge, following **05 Review Officers**, High Court, Allahabad/Lucknow Bench are hereby **promoted as Section Officer** in the pay scale PB-3 Rs. 15600-39100 Grade Pay 5400 and they are posted at High Court, Allahabad/Lucknow Bench as per prevailing transfer policy :

Sl. No.	Emp. No.	Name S/Sri	Place of posting as Review Officer	Place of posting as Section Officer	Remarks
1	6086	BISHNU KUMAR GHOSH	ALLAHABAD	ALLAHABAD	
2	6095	RAJESH DUBEY	LUCKNOW	LUCKNOW	
3	6092	VIJAY KUMAR SINGH RATHOUR	ALLAHABAD	ALLAHABAD	
4	6097	RAVI BHUSAN TIWARI	ALLAHABAD	LUCKNOW	IN THE VACANCY THAT WOULD OCCUR DUE TO TRANSFER OF SRI KAILASH NATH PANDEY, S.O. FROM HIGH COURT, LUCKNOW BENCH, LUCKNOW TO HIGH COURT, ALLAHABAD.
5	6098	SMT. MEERA SRIVASTAVA	ALLAHABAD	LUCKNOW	IN THE VACANCY THAT WOULD OCCUR DUE TO TRANSFER OF SRI GYAN SINGH, S.O. FROM HIGH COURT, LUCKNOW BENCH, LUCKNOW TO HIGH COURT, ALLAHABAD.

(Note: The Review Officers who have been promoted on the post of Section Officer are hereby directed to do the same work as they were performing prior to their promotion).

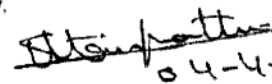
By order of
Hon'ble The Chief Justice


REGISTRAR GENERAL

No. 112 / Establishment : Dated : Allahabad : April 04 , 2016

Copy forwarded for information and necessary action to :-

1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette, Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Confidential) High Court, Allahabad.
4. The Registrar (Protocol & Nazarat) High Court, Allahabad.
5. The Registrar (Accounts) High Court, Allahabad.
6. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
7. The OSD (Computers) High Court, Allahabad.
8. The Systems Manager (Computer Centre), High Court, Allahabad with the request to upload the instant notification on the official website of the High Court.
9. A.R./S.O., Accounts [C-1, C-2] & Telephone Section, High Court, Allahabad.
10. A.R./S.O., Admin (E-1) & (H) Section, High Court, Allahabad.
11. A.R./S.O., (Nazarat), High Court, Allahabad.
12. Concerned Officers of High Court, Allahabad / Lucknow Bench, Lucknow.
13. Notice Board for display.


04-4-16
DEPUTY REGISTRAR
(ESTABLISHMENT)

HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

Dated: April 04, 2016

No. 21

Sri Virendra Kumar-II (Emp. No. 3148), Assistant Registrar, High Court, Allahabad is hereby **promoted as Deputy Registrar**, High Court, Allahabad in pay scale PB-3 Rs. 15600-39100 Grade Pay 7600 from the date of taking over charge.

No. 22

Sri Rajiv Kamal (Emp. No. 2621), Deputy Registrar, High Court, Allahabad who originally belongs to High Court, Lucknow Bench, Lucknow is hereby **transferred and posted at High Court, Lucknow Bench, Lucknow in the same capacity on regular basis** without entitling any T.A., D.A. and Joining Leave in the vacancy caused due to promotion of Sri Ashok Kumar Srivastava, Deputy Registrar, High Court, Lucknow Bench, Lucknow on the post of Joint Registrar, High Court, Lucknow Bench, Lucknow.

No. 23

From the date of taking over charge, following **03 Assistant Registrars**, High Court, Allahabad are hereby **promoted as Deputy Registrar** in the pay scale PB-3 Rs. 15600-39100 Grade Pay 7600 and they are posted at High Court, Allahabad as per prevailing transfer policy :-

Sl. No.	Emp. No.	Name S/Sri	Place of posting as Assistant Registrar	Place of posting as Deputy Registrar	Remarks
1	3150	VIJAI KUMAR-III	ALLAHABAD	ALLAHABAD	IN THE VACANCY OCCURRED DUE TO PROMOTION OF SRI RAMESH PRASAD (PA TEL), D.R., HIGH COURT, ALLAHABAD ON THE POST OF J.R., HIGH COURT, ALLAHABAD.
2	3151	KALIT KUMAR YADAV	ALLAHABAD	ALLAHABAD	IN THE VACANCY OCCURRED DUE TO PROMOTION OF SRI D.P.N. TRIPATHI, D.R., HIGH COURT, ALLAHABAD ON THE POST OF J.R., HIGH COURT, ALLAHABAD.
3	3152	KRISHNA DEO-II	ALLAHABAD	ALLAHABAD	IN THE VACANCY OCCURRED DUE TO TRANSFER OF SRI RAJIV KAMAL, D.R., HIGH COURT, ALLAHABAD TO HIGH COURT, LUCKNOW BENCH, LUCKNOW.

By order of
Hon'ble The Chief Justice

[Signature]
REGISTRAR GENERAL

No. 110 / Establishment : Dated : Allahabad : April , 2016

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2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Confidential) High Court, Allahabad.
4. The Registrar (Protocol & Nazarat) High Court, Allahabad.
5. The Registrar (Accounts) High Court, Allahabad.
6. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
7. The OSD (Computers) High Court, Allahabad.
8. The Systems Manager (Computer Centre), High Court, Allahabad with the request to upload the instant notification on the official website of the High Court.
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10. A.R./ S.O., Admin (E-1) & (H) Section, High Court, Allahabad.
11. A.R./ S.O., (Nazarat), High Court, Allahabad.
12. Concerned Officers of High Court, Allahabad / Lucknow Bench, Lucknow.
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[Signature]
04-4-16
DEPUTY REGISTRAR
(ESTABLISHMENT)

HIGH COURT OF JUDICATURE AT ALLAHABAD
ESTABLISHMENT SECTION
NOTIFICATION

Dated: April 04, 2016

No. 24

S/Sri Ram Khelawan Patel (Emp. No. 3309), Sanjay Bhattacharya (Emp. No. 3311), Anil Kumar Pandey (Emp.No.3312), Smt. Kshama Srivastava (Emp. No. 3313) and Jag Lal (Emp. No. 3315), Assistant Registrars, High Court, Lucknow Bench, Lucknow who originally belong to High Court, Allahabad are hereby **transferred and posted at High Court, Allahabad in the same capacity on regular basis** without entitling any T.A., D.A. and Joining Leave.

No. 25

From the date of taking over charge, following **03 Section Officers**, High Court, Allahabad are hereby **promoted as Assistant Registrar** in the pay scale PB-3 Rs. 15600-39100 Grade Pay 6600 and they are **posted at High Court, Lucknow Bench, Lucknow** as per prevailing transfer policy :

Sl. No.	Emp. No.	Name S/Sri	Place of posting as Section Officer	Place of posting as Assistant Registrar	Remarks
1	3298	SHUBH DARSHAN MALVIYA	ALLAHABAD	LUCKNOW	IN THE VACANCY THAT WOULD OCCUR DUE TO TRANSFER OF SRI ANIL KUMAR PANDY, A.R. FROM HIGH COURT, LUCKNOW BENCH, LUCKNOW TO HIGH COURT, ALLAHABAD.
2	3320	SMT. RAJESHWARI MANORAMA	ALLAHABAD	LUCKNOW	IN THE VACANCY THAT WOULD OCCUR DUE TO TRANSFER OF SMT. KSHAMA SRIVASTAVA, A.R. FROM HIGH COURT, LUCKNOW BENCH, LUCKNOW TO HIGH COURT, ALLAHABAD.
3	3321	HAR GOVIND DAS	ALLAHABAD	LUCKNOW	IN THE VACANCY THAT WOULD OCCUR DUE TO TRANSFER OF SRI JAG LAL, A.R. FROM HIGH COURT, LUCKNOW BENCH, LUCKNOW TO HIGH COURT, ALLAHABAD.

(Note: The Section Officers who have been promoted on the post of Assistant Registrar are hereby directed to do the same work as they were performing prior to their promotion including their supervisory work)

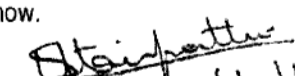
By order of
Hon'ble The Chief Justice


REGISTRAR GENERAL

No. 111 / Establishment : Dated : Allahabad : April 04 , 2016

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2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
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10. A.R./ S.O., Admin (E-1) & (H) Section, High Court, Allahabad.
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04-4-16
DEPUTY REGISTRAR
(ESTABLISHMENT)